

FORM A
PUBLIC ANNOUNCEMENT

*(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017*

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
LACEWORK SECURITY INDIA PRIVATE LIMITED**

1.	Name of Corporate Person	Lacework Security India Private Limited
2.	Date of Incorporation of Corporate Person	06 January 2022
3.	Authority Under Which Corporate Person is Incorporated/ Registered	Registrar of Companies, New Delhi I
4.	Corporate Identity Number of Corporate Person	U72200DL2022FTC392163
5.	Address of the Registered office and Principal office (if any) of Corporate Person	Building No. K-4, K-Block, NDSE-2, New Delhi - 110049, India.
6.	Liquidation Commencement date of Corporate Person	30 March 2026
7.	Name, Address, E-Mail Address, Telephone Number and the Registration Number of the Liquidator	Name: Sandeep Chandna Add: A-23, GF, South City-2, Sector 49, Gurugram-122018, Haryana Email: cssandeep@live.in Mob No.: 9891994613, 9810768844 IBBI Registration Number: IBBI/IPA-002/IP-N00447/2017-2018/11237 AFA valid till 31.12.26
8.	Last Date For Submission of Claims	29 April 2026

Notice is hereby given that the Lacework Security India Private Limited has commenced Voluntary Liquidation on 30 March 2026.

The stakeholders of Lacework Security India Private Limited are hereby called upon to submit a proof of their claims on or before 29 April 2026 to the Liquidator at the address mentioned against item 7.

The Financial Creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 31 March 2026

Place: Gurgaon

Sandeep Chandna
Liquidator